

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO.1332
TO BE ANSWERED ON: 02.08.2024

INTEGRATION OF AI IN PUBLIC SERVICE DELIVERY

1332. SMT. SUMITRA BALMIK:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Government has come up with a set of guidelines for the ethical and correct use of Artificial Intelligence (AI), if so, the details thereof;
- (b) whether any mechanism has been set in place to flag fake and AI generated news, content, graphics and videos, if so, the details thereof;
- (c) whether Government has been supporting any Indian startups / companies in creating its own Large Language Model (LLM) and AI engine - such as Open AI, if so, the details thereof; and
- (d) whether Government is taking steps towards integration of AI in public service delivery?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI JITIN PRASADA)

(a) to (d): The Government after extensive public consultations with relevant stakeholders has notified the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 ("IT Rules, 2021") on 25.02.2021 which were subsequently amended 28.10.2022 and 6.4.2023. The IT Rules, 2021 cast specific legal obligations on intermediaries, including social media intermediaries and platforms, to ensure their accountability towards safe and trusted internet including their expeditious action towards removal of the prohibited misinformation, patently false information and deepfakes. In case of failure of the intermediaries to observe the legal obligations as provided in the IT Rules, 2021, they lose their safe harbour protection under section 79 of the Information Technology Act, 2000 ("IT Act") and shall be liable for consequential action or prosecution as provided under any extant law.

The Government has taken the following steps for leveraging AI:

- I. **IndiaAI Mission:** The Cabinet has approved the IndiaAI Mission at a total outlay of Rs. 10,371.92 Crores as a comprehensive programme for leveraging transformative technologies to foster inclusion, innovation and adoption for social impact as well as to make India a global leader in the AI space and ensure responsible and transformational use of AI for All. The India AI mission seeks to foster responsible and inclusive growth within India's AI landscape by democratizing access to computing resources, enhancing data quality, nurturing homegrown AI expertise, attracting top talent, fostering industry partnerships, supporting startup ventures, promoting socially impactful AI projects, and emphasizing ethical practices in AI.
- II. **BHASHINI:** MeitY has launched Mission Digital India Bhashini in the year 2022 with an outlay of Rs 495.51 crore for three-year duration. The aim is to develop core language technologies for speech and text translation for 22 scheduled Indian languages in open source to help transcend language barriers in the digital medium. A national public digital platform <http://bhashini.gov.in> has been developed to proliferate language technology solutions.

- III. MeitY along with CDAC has also initiated a Proof-of-Concept (PoC) project on AIRAWAT (AI Research, Analytics and Knowledge Dissemination Platform) for providing a common compute platform for AI research and knowledge assimilation. This AI Computing infrastructure will be used by all Technology innovation hubs, Research Labs, Scientific Communities, Industry, and Start-Ups institutions with National Knowledge Network. The PoC for AIRAWAT is developed with 200 petaflops Mix Precision AI Machine which will be scalable to a peak compute of One AI Exaflop. The 200 AI Petaflops AIRAWAT PoC integrated with 210 AI Petaflops of PARAM SiddhiAI has been ranked 75th in Top500 List.

- IV. National Informatics Centre (NIC) has setup a Centre of Excellence in AI which is involved in facilitating AI as a Service through on Meghraj cloud with 7 AI PFlopssupercompute facility created at Delhi and 5 AI PFlop in Kolkata.
